

(b) If so, the details thereof; and

(c) the time by which the conference is likely to be held?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE): (KUMARI SELJA) (a) No. Sir.

(b) and (c) . Do not arise.

Agents for Railway Travelling Services

4843. DR. A.K. PATEL :
SHRI DILEEPBHAI SANGHANI:

Will the Minister of RAILWAYS be pleased to state:

(a) the criteria adopted for authorisation of agent for railway travelling services;

(b) whether there is any special scheme for giving such authorisation of ex-servicemen and physically handicapped persons; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) The Rule for authorisation of Rail Travellers' Service Agents were notified in the Gazette of India Extra-Ordinary part II Section 3 Sub-section (ii) dated 5.12.85. The Conditions for authorisation of an Agent include possession of the latest Income Tax clearance certificate, office and premises properly maintained with adequate convenience and amenities in the city so as to accommodate the visit of sufficient number of customers, no case of conviction in any criminal case involving N-moral turpitude, etc. Then number of agents authorised depends upon the quantum of reservation.

work handled at that station.

(b) No, Sir.

(c) Does not arise.

Polluting Industries in Andhra Pradesh

4844. SHRI RAMA KRISHNA KONATHALA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state the names of the Industries identified under the Acting Plan for pollution control in Andhra Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): The information regarding the industries that have been identified in Andhra Pradesh under the Action Plan is contained in the document entitled "Pollution Control Status (Compliance) in 18 categories of industries in India" published by the Central Pollution Control Board, Delhi, which is available in the Library of Parliament.

Teak Wood Plantation

4845. KUMARI PUSHPA DEVI SINGH:
SHRIMATI VASUNDHARA RAJE:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have engaged the Group Insurance Corporation (GIC) to insure teak wood plantation undertaken in some States;

(b) if so, the details thereof; and

(c) the steps taken by the Government to take up the plantation of teak wood and other economic species to involve the local